

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.6- Cont.Pet/5(AHM)2024 in Cont.Pet/1(AHM)2024 in IA/57(AHM)2023

ITEM No.7- IA/53(AHM)2024

in
CP/29(AHM)2023

Proceedings under Section 241-242 & 244 of Co. Act, 2013

IN THE MATTER OF:

Jaspreamsingh Kuldeepsingh Saluja & Ors

.....Applicant

V/s

Sahiba Ltd & Ors.

.....Respondent

Order delivered on: 06/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren Dave, Adv.

For the Respondent :

ORDER

**Cont.Pet/5(AHM)2024 in Cont.Pet/1(AHM)2024 in IA/57(AHM)2023 &
IA/53(AHM)2024**

Heard Ld. Counsel for the applicant.

List for hearing on 13.06.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)**

**CHITRA HANKARE
MEMBER (JUDICIAL)**